

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 220

(IB)-137(ND)2018

IA-6152/2022, CA-1438/2020, IA-1576/2020
Cont. Petition-03/2022, Cont. Petition-06/2022,
IA-1035/2022, IA-2026/2022

IN THE MATTER OF:

M/s. Power 2 SME Pvt. Ltd.

... Applicant/Petitioner

Versus

M/s. Uttam Strips Ltd.

... Respondent

Under Section: 8 & 9 of IBC, 2016

Order delivered on 25.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the Respondent :

For the SRA : Mr. Ankur Mittal and Ms. Yashika Sharma Adv.

For the JVVNL : Adv. Shrey Yadav in IA1576/2020

For the RIICO : Adv. Gulshan Khan A/w Adv.Gurkirat Kaur in I.A.
2026/22

For the EPFO : Adv. Rony John, Adv. Piyush Swami, Adv. Amay
Bahri in IA 6152/2022 and 1035/2022

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

It is already 5:00 pm., let the matter be listed for hearing on 30.05.2024.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)